

IMPLEMENTATION OF PM MITRA SCHEME

4990. SHRI BIDYUT BARAN MAHATO:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the current status of the implementation of the PM MITRA Scheme and number of Textile Parks that have been successfully approved or are under construction across the country;
- (b) the manner in which the Government is ensuring the timely disbursement of funds and resources to ensure the creation of state-of-the-art infrastructure, including common facilities, within these textile parks under the PM MITRA Scheme; and
- (c) the steps that are being taken to encourage private sector participation, skill development, and employment generation through the PM MITRA Scheme, particularly for women and marginalized communities in rural areas?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): With a view to develop integrated large scale and modern industrial infrastructure facility for the entire value-chain of the textile industry, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with a scheme outlay of Rs. 4,445 crore for the period 2021-22 to 2027-28. The Government has finalised 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow) and Maharashtra (Amravati) for setting up PM MITRA Parks. Once completed, it is expected that each PM MITRA Park will generate 3 lakh (direct/indirect) employment opportunities.

Post approval of sites received by the Government, the selected States/SPVs have started a series of activities on ground including provision of road, water and power, infrastructure till the park gate, preparation of sites and other related infrastructure. Environmental Clearance have been obtained for PM MITRA sites in Gujarat, Uttar Pradesh, Tamil Nadu, Maharashtra and Telangana. In respect of PM MITRA Park at Amravati Maharashtra, tender of infrastructure development for Rs. 111 crore has been finalized and work order issued. The foundation stone of the PM MITRA Park Amravati Maharashtra was laid by the Hon'ble Prime Minister in September 2024. In-principle approval has been accorded to the proposal of the Government of Tamil Nadu and Madhya Pradesh for implementation of PM MITRA Parks by the Government of Tamil Nadu and Madhya Pradesh through their implementing agencies.

(b): The scheme envisages a Development Capital Support (DCS) of 30% of total project cost upto Rs. 500 crore for Greenfield Park and Rs. 200 crore for Brownfield Park subject to scheme guidelines. The scheme also envisages a Competitive Incentive Support (CIS) of upto Rs. 300 crore per park as an incentive to manufacturing units to set up early in the park. The incentive is subject to fulfilment of conditions as outlined in detailed scheme guidelines.

(c): In order to effectively implement the PM MITRA Scheme, MoUs as well as JV agreements have been signed between Government of India and PM MITRA States. Special Purpose Vehicles (SPVs) have been incorporated in all Greenfield PM MITRA Parks with State Governments' holding 51% stake in the SPV and remaining 49% being held by the Government of India.

To encourage private sector participation in the scheme, a Master Developer (MD) led model for developing PM MITRA Park on a Design-Build-Finance-Operate-Transfer (DBFOT) basis has been envisaged in addition to other models of development.
